

# THE HIGH COURT OF MEGHALAYA

## AT SHILLONG

### Application for the posts in Grade – II of Meghalaya Judicial Service

Paste one passport  
size photograph  
here and submit  
two more copies  
with the

- 1 Name (IN BLOCK LETTERS) :
- 2 Present Address :
- 3 Father's Name :
- 4 Husband's Name (in case of married female candidates) :
- 5 Home Address :
- 6 Whether Income Tax Assesses? If so, PAN/GIR No., if any :
- 7 Whether Schedule Caste/Schedule Tribe/Schedule Tribe (Hills)? If so, a certificate to that effect should be furnished, for the purpose of concession of age. :
- 8 Educational qualification with the year of passing, division or class secured in different examination from H.S.L.C./H.S.S.L.C. onwards (Copy of L.L.B. pass certificate should be furnished). :
- 9 Court in which practicing, the period of practice and the branch of Law practiced. (Certificates from the District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association should be furnished). :
- 10 Date and place of Birth (according to School final Certificate). :
- 11 Age as on 27.07.2015 (copy of the Birth Certificate/HSLC or equivalent examination certificate should be furnished). :

- 12 Date of enrolment as Advocate. (Give name of :  
Bar Council).
- 13 Special or other qualifications, if any. :
- 14 Whether married or unmarried? If married, a :  
declaration to the effect that he/she has not  
more than one wife/husband living.
- 15 Whether any Civil or Criminal proceeding is :  
pending against the applicant, if so details of  
the case no. etc.

**PLACE**

**DATE :**

**SIGNATURE OF THE CANDIDATE**

**Enclosure:**

1. Demand Draft of ₹500/- (Five hundred) only for General candidates, ₹250/-(Two hundred fifty) only in the case of SC/ST candidates from a Scheduled Bank drawn in favour of “**Registrar General, High Court of Meghalaya**” payable at ‘**Shillong**’
2. Attested copy of certificate relating to Degree in **Law** granted by recognized University established by Law in India.
3. Attested copy of certificate relating to **Date of Birth** (according to school final certificate).
4. Attested copy of **Caste Certificate** (if applicable).
5. Attested copy of **Enrolment Certificate**.
6. Certificate of **practice at the Bar** issued by the concerned District & Sessions Judge of the concerned District and the President/Secretary of the concerned Bar Association.
7. 2 (Two) copies of recent passport size photograph.
8. Self address stamped envelop.